



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली

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**(DES - VII SECTION)****MINUTES OF THE NORMS COMMITTEE- VII****MEETING No.** NC/7/MEET/Mar/202526/12**DATED:** 10/03/2026Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Mar/202526/12 dated 10/03/2026 of Norms Committee - VII for the year 2025-26 was held on 10/03/2026 under the Chairmanship of Abhinav Gupta, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

| S.No. | Name and Designation of Representatives   | Department |
|-------|-------------------------------------------|------------|
| 1     | SANJEEV SHRIVASTAVA, Joint DGFT           | DGFT(HQ)   |
| 2     | Shashi Bhushan, FTDO                      | DGFT(HQ)   |
| 3     | Dineshnarain Mathur, Technical Consultant | DGFT       |
| 4     | Nand Lal, Technical Consultant            | DGFT       |
| 5     | Shaish Kumar, Technical Consultant        | DGFT       |

**Case Details and Decision(s):**

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 1 / NC/7/MEET/Mar/202526/12                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | HQRNORM REVIW00005449AM25                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 03AA04032033 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 0311002783/05/04/2021                       |
| <b>Norms Committee Decision:</b><br><br>The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its meeting No: Meeting No.NC/7/MEET/Mar/202526/12 dated 10.03.2026:<br><br>1. Net content of each import item in the export product, expressed in percentage, along with the corresponding quantity.<br><br>2. Copy of the shipping bill indicating the content of the export product.<br><br>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case. |                                             |

| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 2 / NC/7/MEET/Mar/202526/12                 |                                                      |               |                                       |          |             |          |                                                                                                                        |           |                        |               |                                                      |           |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|------------------------------------------------------|---------------|---------------------------------------|----------|-------------|----------|------------------------------------------------------------------------------------------------------------------------|-----------|------------------------|---------------|------------------------------------------------------|-----------|
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Case Approved                               |                                                      |               |                                       |          |             |          |                                                                                                                        |           |                        |               |                                                      |           |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                  | SHISH INDUSTRIES LIMITED                    |                                                      |               |                                       |          |             |          |                                                                                                                        |           |                        |               |                                                      |           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                     | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |                                                      |               |                                       |          |             |          |                                                                                                                        |           |                        |               |                                                      |           |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM REVIW00004419AM26                   |                                                      |               |                                       |          |             |          |                                                                                                                        |           |                        |               |                                                      |           |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                              | 52AA04001117 AM22                           |                                                      |               |                                       |          |             |          |                                                                                                                        |           |                        |               |                                                      |           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                         | 5211000625/19/04/2021                       |                                                      |               |                                       |          |             |          |                                                                                                                        |           |                        |               |                                                      |           |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                   |                                             |                                                      |               |                                       |          |             |          |                                                                                                                        |           |                        |               |                                                      |           |
| The committee considered the case as per agenda and decided to ratify the norms as under: -                                                                                                                                                                                                                                                                                                                                                                 |                                             |                                                      |               |                                       |          |             |          |                                                                                                                        |           |                        |               |                                                      |           |
| <table><tr><th>Export item and total export quantity</th><th>Quantity</th><th>Import Item</th><th>Quantity</th></tr><tr><td rowspan="2">PP WOVEN FABRICS LAMINATED/COATED WITH ALUMINUM FOIL (Polypropylene woven fabrics laminated/coated with aluminum foil)</td><td rowspan="2">500000 KG</td><td>Polypropylene Granules</td><td>378859.090 KG</td></tr><tr><td>Aluminum Foil (Aluminum foil for lamination/coating)</td><td>154500 KG</td></tr></table> |                                             |                                                      |               | Export item and total export quantity | Quantity | Import Item | Quantity | PP WOVEN FABRICS LAMINATED/COATED WITH ALUMINUM FOIL (Polypropylene woven fabrics laminated/coated with aluminum foil) | 500000 KG | Polypropylene Granules | 378859.090 KG | Aluminum Foil (Aluminum foil for lamination/coating) | 154500 KG |
| Export item and total export quantity                                                                                                                                                                                                                                                                                                                                                                                                                       | Quantity                                    | Import Item                                          | Quantity      |                                       |          |             |          |                                                                                                                        |           |                        |               |                                                      |           |
| PP WOVEN FABRICS LAMINATED/COATED WITH ALUMINUM FOIL (Polypropylene woven fabrics laminated/coated with aluminum foil)                                                                                                                                                                                                                                                                                                                                      | 500000 KG                                   | Polypropylene Granules                               | 378859.090 KG |                                       |          |             |          |                                                                                                                        |           |                        |               |                                                      |           |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                             | Aluminum Foil (Aluminum foil for lamination/coating) | 154500 KG     |                                       |          |             |          |                                                                                                                        |           |                        |               |                                                      |           |
| RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.                                                                                                                                                                                                                                                                                                                                                     |                                             |                                                      |               |                                       |          |             |          |                                                                                                                        |           |                        |               |                                                      |           |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 3 / NC/7/MEET/Mar/202526/12                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | HQRNORM REVIW00005448AM25                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 03AA04040771 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 0311005259/10/07/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its meeting No: Meeting No.NC/7/MEET/Mar/202526/12 dated 10.03.2026:</p> <ol style="list-style-type: none"> <li>1. Net content of each import item in the export product in percentage, along with the content in quantity.</li> <li>2. Copy of the shipping bill indicating the content of the export product.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 4 / NC/7/MEET/Mar/202526/12                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | VACMET INDIA LIMITED                        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM REVIW00002905AM25                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 06AA04008225 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 0611000976/15/12/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that during the personal hearing held on 20.06.2025, the applicant has stated that his application is based on combination of the following SION:</p> <p>H-213 Polyester Metallized Film                      (From Polyester Resin)</p> <p>H-209 Polyester Film                                      (From Basic Stage of PTA and MEG) General note of Chemical and Allied products for such cases is reproduced below:</p> <p><i>“In case where the input(s) required for the manufacture of the resultant export product have norms from further basic stages(s) for manufacture of one or more of such inputs, the licence can be issued by using these norms (excluding packing material, if any) in place of such inputs, for manufacture of the resultant export product.”</i></p> <p>In view of the above, the Committee decided to refer the case to the concerned Regional Authority (RA), as the RA may take decision in the matter at their own end.</p> |                                             |

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| Case No.                | 5 / NC/7/MEET/Mar/202526/12                 |
| Case Status             | Case Deferred                               |
| Party Name              | JAYSHRI PROPACK PRIVATE LIMITED             |
| Meeting Number and Date | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |

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| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | HQRNORM REVIW00001942AM26 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 08AX04000758 AM22         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 0811004687/18/04/2022     |
| <b>Norms Committee Decision:</b><br><br>The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its meeting No: Meeting No.NC/7/MEET/Mar/202526/12 dated 10.03.2026:<br><br>1. Net content of (Enable 2010MA -Ethylene-Alpha-Olefin Copolymer) in the export with copy of shipping bill.<br><br>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case. |                           |

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| Case No.                                                                                                                                                      | 6 / NC/7/MEET/Mar/202526/12                 |                                  |            |
| Case Status                                                                                                                                                   | Case Approved                               |                                  |            |
| Party Name                                                                                                                                                    | INTERNATIONAL CONVEYORS LIMITED             |                                  |            |
| Meeting Number and Date                                                                                                                                       | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |                                  |            |
| HQ File Number                                                                                                                                                | HQRNORM REVIW00003465AM25                   |                                  |            |
| RA File Number                                                                                                                                                | 03AX04000895 AM23                           |                                  |            |
| Licence No and Date                                                                                                                                           | 0311015098/30/05/2022                       |                                  |            |
| Norms Committee Decision:                                                                                                                                     |                                             |                                  |            |
| The committee considered the case as per agenda and decided to ratify the norms as under: -                                                                   |                                             |                                  |            |
| Export item and total export quantity                                                                                                                         | Quantity                                    | Import Item                      | Quantity   |
| PVC SOLID WOVEN FIRE-RESISTANT ANTISTATIC CONVEYOR BELTING TYPE 8000 (2 MM X 1.3 MM THK)<br><br>(15.724 KG/SQ.METER (Excluding weight of fasteners with Pin)) | 7500 SQ.METER                               | POLYESTER FILAMENT YARN (1000 D) | 35250 KG   |
|                                                                                                                                                               |                                             | NYLON YARN (1260 D )             | 6225 KG    |
|                                                                                                                                                               |                                             | PVC RESIN                        | 28110 KG   |
|                                                                                                                                                               |                                             | PHOSPHATE PLASTICIZER            | 22470 KG   |
|                                                                                                                                                               |                                             | FASTENERS WITH PINS              | NET TO NET |
| PVC SOLID WOVEN FIRE-RESISTANT ANTISTATIC CONVEYOR BELTING TYPE 3500 (1M M X 1 MM THK)                                                                        | 10000 SQ.METER                              | POLYESTER FILAMENT YARN (1000 D) | 23600 KG   |

|                                                                                                        |  |                       |          |
|--------------------------------------------------------------------------------------------------------|--|-----------------------|----------|
| (10.370 KG/SQ.METER)                                                                                   |  | PVC RESIN             | 26800 KG |
|                                                                                                        |  | PHOSPHATE PLASTICIZER | 21520 KG |
| RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE |  |                       |          |

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| Case No.                | 7 / NC/7/MEET/Mar/202526/12                 |
| Case Status             | Case Approved                               |
| Party Name              | CEAT LIMITED                                |
| Meeting Number and Date | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number          | HQRNORM REVIW00004086AM26                   |
| RA File Number          | 03AX04006028 AM23                           |
| Licence No and Date     | 0311022125/14/03/2023                       |

**Norms Committee Decision:**

The committee considered the case as per agenda and decided to ratify the norms as under: -

| Export item and total export quantity                       | Unit Quantity | S. No. | Import Item                                                                                    | Quantity  |
|-------------------------------------------------------------|---------------|--------|------------------------------------------------------------------------------------------------|-----------|
| All Truck Bus Radial Tyres (Tube less)<br><br>QTY: 4,000 MT | 100 MT        | 1      | Natural Rubber                                                                                 | 38.711 MT |
|                                                             |               | 2      | Bromo butyl Rubber                                                                             | 2.595 MT  |
|                                                             |               | 3      | Synthetic Rubber PBR                                                                           | 3.625 MT  |
|                                                             |               | 4      | Nylon Tyre Cord Fabric – Dipped                                                                | 0.212 MT  |
|                                                             |               | 5      | Carbon Black                                                                                   | 20.464 MT |
|                                                             |               | 6      | Synthetic Resin (Bonding agent such as Tackiflzing Resin/, Resorcinol-Formaldehyde Resin etc.) | 1.058 MT  |
|                                                             |               | 7      | Stearic Acid                                                                                   | 0.785 MT  |
|                                                             |               | 8      | Micro Crystalline Wax                                                                          | 0.297 MT  |
|                                                             |               | 9      | Rubber Chemicals – Retarders                                                                   | 0.104 MT  |
|                                                             |               | 10     | Structol                                                                                       | 0.244 MT  |

|  |  |    |                               |           |
|--|--|----|-------------------------------|-----------|
|  |  | 11 | Silicon dioxide (silica)      | 3.115 MT  |
|  |  | 12 | Misc Chemicals                | 0.053 MT  |
|  |  | 13 | Hydrocarbon Resin             | 0.1735 MT |
|  |  | 14 | Manbond 680C                  | 0.089 MT  |
|  |  | 15 | Synthetic Rubber SBR          | 0.484 MT  |
|  |  | 16 | Bead wire                     | 5.726 MT  |
|  |  | 17 | SulpurSilane                  | 0.239 MT  |
|  |  | 18 | Isoprene Rubber SKI           | 0.093 MT  |
|  |  | 19 | Rubber Chemicals Antioxidant  | 1.269 MT  |
|  |  | 20 | Rubber Chemicals Accelerators | 0.481 MT  |
|  |  | 21 | Rubber process Oil            | 0.624 MT  |
|  |  | 22 | Insoluble Sulphur             | 0.994 MT  |
|  |  | 23 | Steel Tyre Cord               | 16.569 MT |
|  |  | 24 | Zinc Oxide                    | 2.306 MT  |
|  |  | 25 | Wood Rosin                    | 0.301 MT  |
|  |  | 26 | Soluble Sulphur               | 0.284 MT  |
|  |  | 27 | Synthetic Rubber SSBR         | 0.06 MT   |

Note: There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals (S. No. 8,11,13,17, 21, 22,25&26,) as per general note 8 of the Handbook of Procedure, Vol. II.

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| Case No.       | 8 / NC/7/MEET/Mar/202526/12                 |
| Case Status    | Case Deferred                               |
| Party Name     | HINDUSTAN ADHESIVES LIMITED                 |
| Meeting Number | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |

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| and Date                                                                                                                               |                           |
| HQ File Number                                                                                                                         | HQRNORM REVIW00005863AM25 |
| RA File Number                                                                                                                         | 05AX04003652 AM23         |
| Licence No and Date                                                                                                                    | 0511018576/28/04/2023     |
| Norms Committee Decision:                                                                                                              |                           |
| The committee considered the case as per agenda and decided to call the firm for personal hearing in the next Norms Committee meeting. |                           |

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| Case No.                                                                                                                                                                                                                                                                                   | 9 / NC/7/MEET/Mar/202526/12                 |
| Case Status                                                                                                                                                                                                                                                                                | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                                                                 | RISHI FIBC SOLUTIONS PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                                                                    | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number                                                                                                                                                                                                                                                                             | HQRNORM REVIW00004779AM26                   |
| RA File Number                                                                                                                                                                                                                                                                             | 34AX04000068 AM24                           |
| Licence No and Date                                                                                                                                                                                                                                                                        | 3411003665/03/05/2023                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                  |                                             |
| The committee considered the case as per agenda and noted that wastage has already been allowed at 5% on all items, except for Item No. 2 where 2% wastage is permitted, and master batch which is allowed at 2% by weight of LDPE. Accordingly, the committee decided to reject the case. |                                             |

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| Case No.                                                                                                                                                                                               | 10 / NC/7/MEET/Mar/202526/12                |
| Case Status                                                                                                                                                                                            | Case Deferred                               |
| Party Name                                                                                                                                                                                             | SAHARA LABELS PRIVATE LIMITED               |
| Meeting Number and Date                                                                                                                                                                                | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number                                                                                                                                                                                         | HQRNORM REVIW00002667AM25                   |
| RA File Number                                                                                                                                                                                         | 07AX04002006 AM23                           |
| Licence No and Date                                                                                                                                                                                    | 0711007465/03/05/2023                       |
| Norms Committee Decision:                                                                                                                                                                              |                                             |
| The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its meeting No: Meeting No.NC/7/MEET/Mar/202526/12 dated 10.03.2026:           |                                             |
| 1. Please provide the specific part number of each export item, as all export items are insulators.                                                                                                    |                                             |
| Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case. |                                             |

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| Case No.       | 11 / NC/7/MEET/Mar/202526/12                |
| Case Status    | Case Deferred                               |
| Party Name     | Deepa Bangles                               |
| Meeting Number | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |

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| and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |                           |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | HQRNORM REVIW00005055AM25 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 03AX04000615 AM24         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 0311023590/15/05/2023     |
| <b>Norms Committee Decision:</b><br><br>The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its meeting No: Meeting No.NC/7/MEET/Mar/202526/12 dated 10.03.2026:<br><br>1. Specific reply sought earlier regarding the article of export has not been provided.<br><br>2. Details of indigenous inputs along with quantity are required.<br><br>3. Percentage of wastage claimed may be provided.<br><br>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case. |                           |

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| Case No.                                                                                               | 12 / NC/7/MEET/Mar/202526/12                |                            |            |
| Case Status                                                                                            | Case Approved                               |                            |            |
| Party Name                                                                                             | PLASMIX PRIVATE LIMITED                     |                            |            |
| Meeting Number and Date                                                                                | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |                            |            |
| HQ File Number                                                                                         | HQRNORM REVIW00003862AM25                   |                            |            |
| RA File Number                                                                                         | 07AX04000448 AM24                           |                            |            |
| Licence No and Date                                                                                    | 0711008392/26/06/2023                       |                            |            |
| Norms Committee Decision:                                                                              |                                             |                            |            |
| The committee considered the case as per agenda and decided to ratify the norms as under: -            |                                             |                            |            |
|                                                                                                        |                                             |                            |            |
| Export Item                                                                                            | Quantity                                    | Import item                | Quantity   |
| PP CORRUGATES SHEET (CONTAINING 46000KGS OF POLYPROPYLENE HOMOPOLYM ER)                                | 6000.0 (NOS)                                | POLYPROPYLENE HOMO POLYMER | 46000.0 KG |
| RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE |                                             |                            |            |

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| Case No.                | 13 / NC/7/MEET/Mar/202526/12                |  |  |
| Case Status             | Case Deferred                               |  |  |
| Party Name              | NEXON INDUSTRIES                            |  |  |
| Meeting Number and Date | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |  |  |
| HQ File Number          | HQRNORM REVIW00001804AM26                   |  |  |
| RA File Number          | 24AX04000077 AM24                           |  |  |

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|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|
| Licence No and Date                                                                                                                                                                                                                                                                                                                            | 2411002531/07/07/2023 |
| <b>Norms Committee Decision:</b><br><br>The committee considered the case as per agenda and noted that the applicant has not furnished the requisite reply to the query raised regarding domestic inputs in Meeting No. 8 dated 29.08.2025. Accordingly, the committee decided to issue a deficiency letter and call for the required details. |                       |

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|-------------------------|---------------------------------------------|
| Case No.                | 14 / NC/7/MEET/Mar/202526/12                |
| Case Status             | Case Approved                               |
| Party Name              | CEAT LIMITED                                |
| Meeting Number and Date | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number          | HQRNORM REVIW00004081AM26                   |
| RA File Number          | 03AX04002135 AM24                           |
| Licence No and Date     | 0311026437/18/08/2023                       |

**Norms Committee Decision:**

The committee considered the case as per agenda and decided to ratify the norms as under: -

| Export item and total export quantity                      | Unit Quantity | S. No. | Import Item                                                                                    | Quantity  |
|------------------------------------------------------------|---------------|--------|------------------------------------------------------------------------------------------------|-----------|
| All Truck Bus Radial Tyres (Tubeless)<br><br>QTY: 4,000 MT | 100 MT        | 1      | Natural Rubber                                                                                 | 37.969 MT |
|                                                            |               | 2      | Bromo butyl Rubber                                                                             | 2.488 MT  |
|                                                            |               | 3      | Synthetic Rubber PBR                                                                           | 3.706 MT  |
|                                                            |               | 4      | Nylon Tyre Cord Fabric – Dipped                                                                | 0.245 MT  |
|                                                            |               | 5      | Carbon Black                                                                                   | 20.041 MT |
|                                                            |               | 6      | Synthetic Resin (Bonding agent such as Tackiflzing Resin/, Resorcinol-Formaldehyde Resin etc.) | 1.109 MT  |
|                                                            |               | 7      | Stearic Acid                                                                                   | 0.760MT   |
|                                                            |               | 8      | Micro Crystalline Wax                                                                          | 0.305 MT  |
|                                                            |               | 9      | Rubber Chemicals – Retarders                                                                   | 0.103 MT  |
|                                                            |               | 10     | Structol                                                                                       | 0.251 MT  |

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|  |  | 11 | Silicon Dioxide                | 3.146 MT  |
|  |  | 12 | Misc Chemicals                 | 0.057 MT  |
|  |  | 13 | Hydrocarbon Resin              | 0.184 MT  |
|  |  | 14 | Manbond 680C                   | 0.099 MT  |
|  |  | 15 | Synthetic Rubber SBR           | 0.534 MT  |
|  |  | 16 | Bead wire                      | 5.693 MT  |
|  |  | 17 | SulpurSilane                   | 0.208 MT  |
|  |  | 18 | Isoprene Rubber SKI            | 0.064 MT  |
|  |  | 19 | Rubber Chemicals Antioxidant   | 1.245 MT  |
|  |  | 20 | Rubber Chemicals Accelerator s | 0.489 MT  |
|  |  | 21 | Rubber process Oil             | 0.589 MT  |
|  |  | 22 | Insoluble Sulphur              | 0.985MT   |
|  |  | 23 | Steel Tyre Cord                | 16.592 MT |
|  |  | 24 | Zinc Oxide                     | 2.321 MT  |
|  |  | 25 | Soluble sulphur                | 0.284 MT  |
|  |  | 26 | Wood Rosin                     | 0.301 MT  |
|  |  | 27 | Synthetic Rubber SSBR          | 0.025 MT  |
|  |  | 28 | Adhesive Resin                 | 0.001 MT  |
|  |  | 29 | Reclaim rubber                 | 0.013 MT  |
|  |  | 30 | Polyester Tyre Cord Fabric     | 0.009 MT  |

|  |  |    |          |          |
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|  |  | 31 | Zincolet | 0.018 MT |
|--|--|----|----------|----------|

Note: There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals (S. No. 8,11,13,17, 21, 22,25&,26,) as per general note 8 of the Handbook of Procedure, Vol. II.

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|-------------------------|---------------------------------------------|
| Case No.                | 15 / NC/7/MEET/Mar/202526/12                |
| Case Status             | Case Deferred                               |
| Party Name              | JK TYRE & INDUSTRIES LIMITED                |
| Meeting Number and Date | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number          | HQRNORM REVIW00004029AM26                   |
| RA File Number          | 05AX04001264 AM24                           |
| Licence No and Date     | 0511020516/21/08/2023                       |

**Norms Committee Decision:**

The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its meeting No: Meeting No.NC/7/MEET/Mar/202526/12 dated 10.03.2026:

1. To provide complete details in the 4E table indicating the quantity of both imported and indigenous items (along with totals) per 100 kg of export product, including the applicable wastage percentage.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

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|-------------------------|---------------------------------------------|
| Case No.                | 16 / NC/7/MEET/Mar/202526/12                |
| Case Status             | Case Approved                               |
| Party Name              | CEAT LIMITED                                |
| Meeting Number and Date | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number          | HQRNORM REVIW00004079AM26                   |
| RA File Number          | 03AX04002319 AM24                           |
| Licence No and Date     | 0311026644/28/08/2023                       |

**Norms Committee Decision:**

The committee considered the case as per agenda and decided to ratify the norms as under: -

| Export item and total export quantity                                                     | Unit Quantity | S. No. | Import Item    | Quantity  |
|-------------------------------------------------------------------------------------------|---------------|--------|----------------|-----------|
| Agricultural, Industrial Vehicle Tyres (HS Code 40117000, 40118000)<br><br>QTY: 8500.0 MT | 100 MT        | 1      | Natural Rubber | 24.840 MT |
|                                                                                           |               | 2      | Carbon Black   | 29.099 MT |
|                                                                                           |               | 3      | Bead wire      | 3.136 MT  |

|  |  |    |                                             |          |
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|  |  | 4  | Synthetic Rubber PBR                        | 4.868 MT |
|  |  | 5  | Bromo butyl Rubber                          | 1.532 MT |
|  |  | 6  | Zinc Oxide                                  | 1.795 MT |
|  |  | 7  | Rubber Chemical Antioxidant                 | 1.388 MT |
|  |  | 8  | Misc Chemicals                              | 0.031 MT |
|  |  | 9  | Stearic Acid                                | 0.942 MT |
|  |  | 10 | Insoluble Sulphur                           | 0.336 MT |
|  |  | 11 | Hydrocarbon Tackifier Resin                 | 0.001 MT |
|  |  | 12 | Rubber Process Oil                          | 3.377 MT |
|  |  | 13 | Rubber Chemical Accelerator                 | 0.562 MT |
|  |  | 14 | Synthetic Rubber SBR<br>1502,1712,1723,1783 | 18.965MT |
|  |  | 15 | Micro Crystalline Wax                       | 0.892 MT |
|  |  | 16 | Nylon Tyre Cord Fabric Dipped               | 2.037 MT |
|  |  | 17 | PolysterTyre Cord Fabric Dipped             | 3.633 MT |
|  |  | 18 | Structol                                    | 0.272 MT |
|  |  | 19 | Wood Resin                                  | 0.636 MT |
|  |  | 20 | Reclaim Rubber                              | 1.277 MT |
|  |  | 21 | Soluble Sulphur                             | 0.670 MT |
|  |  | 22 | Zincolet                                    | 0.343 MT |
|  |  | 23 | Monobond 680 C                              | 0.002 MT |

|  |  |    |                                                                                               |           |
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|  |  | 24 | Synthetic Resin Bonding agent such as Tackiflzing Resin/, Resorcinol-Formaldehyde Resin etc.) | 0.9927 MT |
|  |  | 25 | Rubber Chemical Retarder                                                                      | 0.115 MT  |
|  |  | 26 | Silicon dioxide                                                                               | 0.105 MT  |
|  |  | 27 | Steel tyre chord                                                                              | 0.557 MT  |

Note: 1. There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals as per general note 8 of the Handbook of Procedure, Vol. II.

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |                                             |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 17 / NC/7/MEET/Mar/202526/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | SINGLA POLYMERS                             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM REVIW00003754AM26                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 05AX04001476 AM24                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 0511021099/21/09/2023                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the Agenda and decided to call for information regarding the following deficiencies in its Meeting No: NC/7/MEET/Mar/2025-26/12 dated 10.03.2026:</p> <ol style="list-style-type: none"> <li>1. To give imported and indigenous items in the 4E table separately for each export item per kg of export item, along with the wastage percentage.</li> <li>2. Weight of export items 4 and 5.</li> <li>3. Net weight of imported items in the export item and wastage separately for each export item.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.</p> |                                             |

|                           |                                             |
|---------------------------|---------------------------------------------|
| Case No.                  | 18 / NC/7/MEET/Mar/202526/12                |
| Case Status               | Case Approved                               |
| Party Name                | FARCOM CABLE SYSTEMS PRIVATE LIMITED        |
| Meeting Number and Date   | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number            | HQRNORM REVIW00002958AM25                   |
| RA File Number            | 07AX04001056 AM24                           |
| Licence No and Date       | 0711009448/12/10/2023                       |
| Norms Committee Decision: |                                             |

The committee considered the case as per agenda and decided to ratify the norms as under: -

| Export item and total export quantity | Quantity | Import Item                      | Quantity   |
|---------------------------------------|----------|----------------------------------|------------|
| PVC COMPOUND (CABLE GRADE)            | 1000 MT  | PVC RESIN (pvc suspension resin) | 654.707 MT |

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 19 / NC/7/MEET/Mar/202526/12                |
| Case Status             | Case Approved                               |
| Party Name              | GREENPRO VENTURES PRIVATE LIMITED           |
| Meeting Number and Date | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number          | HQRNORM REVIW00003897AM26                   |
| RA File Number          | 34AX04000637 AM24                           |
| Licence No and Date     | 3411004360/20/11/2023                       |

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

| Export item and total export quantity                                                                                                                            | Quantity  | Import Item        | Quantity  |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------|--------------------|-----------|
| PP Woven Fabric- Coated (PP Woven Fabric- Coated (Net Content of PP Scrim 350000Kg, PP G ranules 110000 Kg, White Master Batch 15000Kg, LDPE Granules 25000 Kg)) | 500000 KG | PP Scrim           | 360500 KG |
|                                                                                                                                                                  |           | PP Granules        | 115500/KG |
|                                                                                                                                                                  |           | White Master Batch | 15750 KG  |
|                                                                                                                                                                  |           | LDPE Granules      | 26250 KG  |

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 20 / NC/7/MEET/Mar/202526/12                |
| Case Status             | Case Deferred                               |
| Party Name              | ORTHOLITE INDIA PRIVATE LIMITED             |
| Meeting Number and Date | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number          | HQRNORM REVIW00001182AM26                   |
| RA File Number          | 04AX04000727 AM24                           |
| Licence No and Date     | 0411006435/20/11/2023                       |

**Norms Committee Decision:**

The committee considered the case as per agenda and noted that the subject matter of the case pertains to Norms Committee-5. Accordingly, the committee decided to transfer the case to Norms Committee-5 for further consideration.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 21 / NC/7/MEET/Mar/202526/12                |
| Case Status             | Case Deferred                               |
| Party Name              | BULKLINER LOGISTICS LIMITED                 |
| Meeting Number and Date | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number          | HQRNORM REVIW00003987AM26                   |
| RA File Number          | 10AX04000257 AM24                           |
| Licence No and Date     | 1011002194/22/12/2023                       |

**Norms Committee Decision:**

The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its meeting No: Meeting No.NC/7/MEET/Mar/202526/12 dated 10.03.2026:

1. The applicant has not replied to the query regarding polymeric material of the liquid liner and justification of 8% wastage.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 22 / NC/7/MEET/Mar/202526/12                |
| Case Status             | Case Rejected                               |
| Party Name              | ARGIL SPC FLOORING CO                       |
| Meeting Number and Date | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number          | HQRNORM REVIW00005451AM25                   |
| RA File Number          | 24AX04000403 AM24                           |
| Licence No and Date     | 2411003161/10/01/2024                       |

**Norms Committee Decision:**

The committee considered the case as per agenda and noted that the applicant has requested 20% wastage, whereas only 5% wastage is allowed in line with other exporters. Accordingly, the committee decided to reject the request for increase in wastage.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 23 / NC/7/MEET/Mar/202526/12                |
| Case Status             | Case Deferred                               |
| Party Name              | TOT TYRES PRIVATE LIMITED                   |
| Meeting Number and Date | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number          | HQRNORM REVIW00003566AM26                   |
| RA File Number          | 05AX04003438 AM24                           |
| Licence No and Date     | 0511023829/07/02/2024                       |

**Norms Committee Decision:**

The Committee considered the case as per the Agenda and decided to call for information regarding the following deficiencies in its Meeting No: NC/7/MEET/Mar/2025-26/12 dated 10.03.2026:

1. To fill the 4E table properly for each export item for 100 kg of export, indicating imported and indigenous items with wastage percentage separately for each export item.

2. Correct weight of export item in kg terms (not in pieces) for every export item.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 24 / NC/7/MEET/Mar/202526/12                |
| Case Status             | Case Approved                               |
| Party Name              | CEAT LIMITED                                |
| Meeting Number and Date | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number          | HQRNORM REVIW00004076AM26                   |
| RA File Number          | 03AX04005374 AM24                           |
| Licence No and Date     | 0311031421/22/02/2024                       |

**Norms Committee Decision:**

The committee considered the case as per agenda and decided to ratify the norms as under: -

| Export item and total export quantity                                                                                                                                                                                               | Unit Quantity | S. No. | Import Item                                          | Quantity  |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|--------|------------------------------------------------------|-----------|
| Automobile Tyres Reinforced with Nylon Trye Cord Fabric (2/3-Wheeler, Farm)(Automobile Tyres Reinforced with Nylon Trye Cord Fabric ( 2/3 Wheeler, Farm) HS Code 40114010, 40114020, 40114090, 40117000, 40119000))<br>QTY: 3500 MT | 100 MT        | 1      | Natural Rubber (HSN Code No.: 40012200 and 40012100) | 16.527 MT |
|                                                                                                                                                                                                                                     |               | 2      | Bromo butyl Rubber                                   | 0.073 MT  |
|                                                                                                                                                                                                                                     |               | 3      | Synthetic Rubber SBR 1502/1723/1739/1712             | 21.682 MT |
|                                                                                                                                                                                                                                     |               | 4      | Synthetic Rubber PBR                                 | 7.631 MT  |
|                                                                                                                                                                                                                                     |               | 5      | Synthetic Rubber SSBR                                | 0.314 MT  |
|                                                                                                                                                                                                                                     |               | 6      | Nylon Tyre Cord Fabric – Dipped                      | 6.377 MT  |
|                                                                                                                                                                                                                                     |               | 7      | Polyester Tyre cord fabric dipped                    | 0.343 MT  |
|                                                                                                                                                                                                                                     |               | 8      | Carbon Black                                         | 25.866 MT |
|                                                                                                                                                                                                                                     |               | 9      | Hydrocarbon tackifier Resin                          | 0.069 MT  |

|  |  |    |                                                                                                |           |
|--|--|----|------------------------------------------------------------------------------------------------|-----------|
|  |  | 10 | Stearic acid                                                                                   | 0.753 MT  |
|  |  | 11 | Micro Crystalline Wax                                                                          | 0.535 MT  |
|  |  | 12 | Rubber Chemicals – Retarders                                                                   | 0.055 MT  |
|  |  | 13 | Structol                                                                                       | 0.185 MT  |
|  |  | 14 | Silica (Silicon Dioxide)                                                                       | 0.539 MT  |
|  |  | 15 | Misc. Chemical                                                                                 | 0.570 MT  |
|  |  | 16 | Zincolet                                                                                       | 0.237 MT  |
|  |  | 17 | Reclaim rubber                                                                                 | 3.859 MT  |
|  |  | 18 | Rubber Chemicals Antioxidant                                                                   | 1.184 MT  |
|  |  | 19 | Rubber Chemicals Accelerator s                                                                 | 0.472 MT  |
|  |  | 20 | Rubber Process oil                                                                             | 4.870 MT  |
|  |  | 21 | Bead wire                                                                                      | 4.382MT   |
|  |  | 22 | Insoluble Sulphur                                                                              | 0.429 MT  |
|  |  | 23 | Zinc oxide                                                                                     | 1.462 MT  |
|  |  | 24 | Kaolin clay                                                                                    | 1.620 MT  |
|  |  | 25 | Synthetic resin (Bonding agent such as Tackiflzing Resin/, Resorcinol-Formaldehyde Resin etc.) | 0.4337 MT |
|  |  | 26 | Kalar                                                                                          | 0.021 MT  |
|  |  | 27 | Chloro butyl Rubber                                                                            | 0.001 MT  |
|  |  | 28 | Wood Rosin                                                                                     | 0.061 MT  |
|  |  | 29 | SOLUBLE SULPHUR                                                                                | 0.341 MT  |

Note: There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals as per general note 8 of the Handbook of Procedure, Vol. II.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 25 / NC/7/MEET/Mar/202526/12                |
| Case Status             | Case Approved                               |
| Party Name              | CEAT LIMITED                                |
| Meeting Number and Date | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number          | HQRNORM REVIW00004078AM26                   |
| RA File Number          | 03AX04005377 AM24                           |
| Licence No and Date     | 0311031420/22/02/2024                       |

**Norms Committee Decision:**

The committee considered the case as per agenda and decided to ratify the norms as under: -

| Export item and total export quantity                                                                                                                                                                                                             | Unit Quantity | S. No. | Import Item                                          | Quantity  |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|--------|------------------------------------------------------|-----------|
| Automobile Tyres Reinforced with Nylon Trye Cord Fabric (2/3 Wheeler, Farm)(Automobile Tyres Reinforced with Nylon Trye Cord Fabric ( 2/3 Wheeler, Farm) HS Code 40114010, 40114020, 40114090, 40117000, 40117000, 40119000))<br><br>QTY: 3500 MT | 100 MT        | 1      | Natural Rubber (HSN Code No.: 40012200 and 40012100) | 16.527 MT |
|                                                                                                                                                                                                                                                   |               | 2      | Bromo butyl Rubber                                   | 0.073 MT  |
|                                                                                                                                                                                                                                                   |               | 3      | Synthetic Rubber SBR 1502/1723/1739/1712             | 21.682 MT |
|                                                                                                                                                                                                                                                   |               | 4      | Synthetic Rubber PBR                                 | 7.631 MT  |
|                                                                                                                                                                                                                                                   |               | 5      | Synthetic Rubber SSBR                                | 0.314 MT  |
|                                                                                                                                                                                                                                                   |               | 6      | Nylon Tyre Cord Fabric – Dipped                      | 6.377 MT  |
|                                                                                                                                                                                                                                                   |               | 7      | Polyester Tyre cord fabric dipped                    | 0.343 MT  |
|                                                                                                                                                                                                                                                   |               | 8      | Carbon Black                                         | 25.866 MT |
|                                                                                                                                                                                                                                                   |               | 9      | Hydrocarbon tackifier Resin                          | 0.069 MT  |
|                                                                                                                                                                                                                                                   |               | 10     | Stearic acid                                         | 0.753 MT  |
|                                                                                                                                                                                                                                                   |               | 11     | Micro Crystalline Wax                                | 0.535 MT  |

|  |  |    |                                                                                                |           |
|--|--|----|------------------------------------------------------------------------------------------------|-----------|
|  |  | 12 | Rubber Chemicals – Retarders                                                                   | 0.055 MT  |
|  |  | 13 | Structol                                                                                       | 0.185 MT  |
|  |  | 14 | Silica (Silicon Dioxide)                                                                       | 0.539 MT  |
|  |  | 15 | Misc. Chemical                                                                                 | 0.570 MT  |
|  |  | 16 | Zincolet                                                                                       | 0.237 MT  |
|  |  | 17 | Reclaim rubber                                                                                 | 3.859 MT  |
|  |  | 18 | Rubber Chemicals Antioxidant                                                                   | 1.184 MT  |
|  |  | 19 | Rubber Chemicals Accelerator s                                                                 | 0.472 MT  |
|  |  | 20 | Rubber Process oil                                                                             | 4.870 MT  |
|  |  | 21 | Bead wire                                                                                      | 4.382MT   |
|  |  | 22 | Insoluble Sulphur                                                                              | 0.429 MT  |
|  |  | 23 | Zinc oxide                                                                                     | 1.462 MT  |
|  |  | 24 | Kaolin clay                                                                                    | 1.620 MT  |
|  |  | 25 | Synthetic resin (Bonding agent such as Tackiflzing Resin/, Resorcinol-Formaldehyde Resin etc.) | 0.4337 MT |
|  |  | 26 | Kalar                                                                                          | 0.021 MT  |
|  |  | 27 | Chloro butyl Rubber                                                                            | 0.001 MT  |
|  |  | 28 | Wood Rosin                                                                                     | 0.061 MT  |
|  |  | 29 | SOLUBLE SULPHUR                                                                                | 0.341 MT  |

Note: There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals as per general note 8 of the Hand book of Procedure, Vol. II.

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|----------|------------------------------|
| Case No. | 26 / NC/7/MEET/Mar/202526/12 |
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| Case Status                                                                                                                                                                    | Case Deferred                               |
| Party Name                                                                                                                                                                     | SUNRISE POLYMERS                            |
| Meeting Number and Date                                                                                                                                                        | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number                                                                                                                                                                 | HQRNORM APPLY 00009115AM24                  |
| RA File Number                                                                                                                                                                 | 09AX04001109 AM24                           |
| Licence No and Date                                                                                                                                                            | 0911006915/14/03/2024                       |
| Norms Committee Decision:                                                                                                                                                      |                                             |
| The committee considered the case as per agenda and noted that PC-4 comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same. |                                             |

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|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                              | 27 / NC/7/MEET/Mar/202526/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                           | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                            | VACMET INDIA LIMITED                        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                               | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00001538AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                        | 06AX04000414 AM24                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                   | 0611002782/25/06/2024                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                             |                                             |
| The committee considered the case as per agenda and noted that during the personal hearing held on 20.06.2025, the applicant has stated that his application is based on combination of the following SION:                                                                                                                                           |                                             |
| H-213 Polyester Metallized Film (From Polyester Resin)                                                                                                                                                                                                                                                                                                |                                             |
| H-209 Polyester Film (From Basic Stage of PTA and MEG) General note of Chemical and Allied products for such cases is reproduced below:                                                                                                                                                                                                               |                                             |
| <i>“In case where the input(s) required for the manufacture of the resultant export product have norms from further basic stages(s) for manufacture of one or more of such inputs, the licence can be issued by using these norms (excluding packing material, if any) in place of such inputs, for manufacture of the resultant export product.”</i> |                                             |
| In view of the above, the Committee decided to refer the case to the concerned Regional Authority (RA), as the RA may take decision in the matter at their own end.                                                                                                                                                                                   |                                             |

|                           |                                             |
|---------------------------|---------------------------------------------|
| Case No.                  | 28 / NC/7/MEET/Mar/202526/12                |
| Case Status               | Case Deferred                               |
| Party Name                | TINNA RUBBER AND INFRASTRUCTURE LIMITED     |
| Meeting Number and Date   | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number            | HQRNORM APPLY 00005599AM25                  |
| RA File Number            | 05AX04003093 AM25                           |
| Licence No and Date       | 0511030257/10/01/2025                       |
| Norms Committee Decision: |                                             |

The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.

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| Case No.                                                                                                                                                                     | 29 / NC/7/MEET/Mar/202526/12                |
| Case Status                                                                                                                                                                  | Case Deferred                               |
| Party Name                                                                                                                                                                   | MALAYA RUB TECH INDUSTRIES                  |
| Meeting Number and Date                                                                                                                                                      | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number                                                                                                                                                               | HQRNORM APPLY 00006597AM25                  |
| RA File Number                                                                                                                                                               | 10AX04000300 AM25                           |
| Licence No and Date                                                                                                                                                          | 1011002979/07/03/2025                       |
| Norms Committee Decision:                                                                                                                                                    |                                             |
| The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same. |                                             |

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| Case No.                                                                                                                                                                     | 30 / NC/7/MEET/Mar/202526/12                |
| Case Status                                                                                                                                                                  | Case Deferred                               |
| Party Name                                                                                                                                                                   | CEAT LIMITED                                |
| Meeting Number and Date                                                                                                                                                      | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number                                                                                                                                                               | HQRNORM APPLY 00006615AM25                  |
| RA File Number                                                                                                                                                               | 03AX04006217 AM25                           |
| Licence No and Date                                                                                                                                                          | 0311041968/08/03/2025                       |
| Norms Committee Decision:                                                                                                                                                    |                                             |
| The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same. |                                             |

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| Case No.                                                                                                                                                                     | 31 / NC/7/MEET/Mar/202526/12                |
| Case Status                                                                                                                                                                  | Case Deferred                               |
| Party Name                                                                                                                                                                   | CEAT LIMITED                                |
| Meeting Number and Date                                                                                                                                                      | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number                                                                                                                                                               | HQRNORM APPLY 00006617AM25                  |
| RA File Number                                                                                                                                                               | 03AX04006213 AM25                           |
| Licence No and Date                                                                                                                                                          | 0311041970/08/03/2025                       |
| Norms Committee Decision:                                                                                                                                                    |                                             |
| The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same. |                                             |

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| Case No. | 32 / NC/7/MEET/Mar/202526/12 |
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| Case Status                                                                                                                                                                  | Case Deferred                               |
| Party Name                                                                                                                                                                   | CEAT LIMITED                                |
| Meeting Number and Date                                                                                                                                                      | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number                                                                                                                                                               | HQRNORM APPLY 00006616AM25                  |
| RA File Number                                                                                                                                                               | 03AX04006214 AM25                           |
| Licence No and Date                                                                                                                                                          | 0311041969/08/03/2025                       |
| Norms Committee Decision:                                                                                                                                                    |                                             |
| The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same. |                                             |

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| Case No.                                                                                                                                                                                                                             | 33 / NC/7/MEET/Mar/202526/12                   |
| Case Status                                                                                                                                                                                                                          | Case Deferred                                  |
| Party Name                                                                                                                                                                                                                           | ALIAXIS UTILITIES AND INDUSTRY PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                              | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026    |
| HQ File Number                                                                                                                                                                                                                       | HQRNORM APPLY 00006645AM25                     |
| RA File Number                                                                                                                                                                                                                       | 03AX04006280 AM25                              |
| Licence No and Date                                                                                                                                                                                                                  | 0311042042/11/03/2025                          |
| Norms Committee Decision:                                                                                                                                                                                                            |                                                |
| The committee considered the case as per agenda and noted that the subject matter of the case pertains to Norms Committee-2. Accordingly, the committee decided to transfer the case to Norms Committee-2 for further consideration. |                                                |

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|---------------------------------------------------------------------------------------------------------------------|---------------------------------------------|----------------------------------|----------|
| Case No.                                                                                                            | 34 / NC/7/MEET/Mar/202526/12                |                                  |          |
| Case Status                                                                                                         | Case Approved                               |                                  |          |
| Party Name                                                                                                          | INTERNATIONAL CONVEYORS LIMITED             |                                  |          |
| Meeting Number and Date                                                                                             | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |                                  |          |
| HQ File Number                                                                                                      | HQRNORM APPLY 00006692AM25                  |                                  |          |
| RA File Number                                                                                                      | 03AX04006187 AM25                           |                                  |          |
| Licence No and Date                                                                                                 | 0311042149/16/03/2025                       |                                  |          |
| Norms Committee Decision:                                                                                           |                                             |                                  |          |
| The committee considered the case as per agenda and decided to ratify the norms as under: -                         |                                             |                                  |          |
|                                                                                                                     |                                             |                                  |          |
| Export item and total export quantity                                                                               | Quantity                                    | Import Item                      | Quantity |
| PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE 6000 ( 2 MM X 2 MM THK)<br><br>(12.086 KG/SQ.METER) | 2439 SQ.METER                               | POLYESTER FILAMENT YARN (1000 D) | 8366 KG  |
|                                                                                                                     |                                             | NYLON YARN (1260 D )             | 1976 KG  |

|                                                                                                        |                |                                   |          |
|--------------------------------------------------------------------------------------------------------|----------------|-----------------------------------|----------|
|                                                                                                        |                | PVC RESIN                         | 8690 KG  |
|                                                                                                        |                | PHOSPHATE PLASTICIZER             | 6876 KG  |
| PVC SOLID WOVEN FIRE-RESISTANT ANTISTATIC CONVEYOR BELTING TYPE 3500 ( 2 MM X 2 MM THK )               | 25500 SQ.METER | POLYESTER FILAMENT YARN (1000 D ) | 60180 KG |
| (14.240 KG/SQ.METER)                                                                                   |                | PVC RESIN                         | 86267 KG |
|                                                                                                        |                | PHOSPHATE PLASTICIZER             | 68085 KG |
| RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE |                |                                   |          |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 35 / NC/7/MEET/Mar/202526/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | ARION TECHNOLOGY LTD                        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | HQRNORM APPLY 00006771AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 07AX04002110 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 0711013960/20/03/2025                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its meeting No: Meeting No.NC/7/MEET/Mar/202526/12 dated 10.03.2026:</p> <ol style="list-style-type: none"> <li>1. Complete specifications of the import items may be provided.</li> <li>2. Net content of these items in the export product may be furnished.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.</p> |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 36 / NC/7/MEET/Mar/202526/12                |
| Case Status               | Case Deferred                               |
| Party Name                | SINGLA POLYMERS                             |
| Meeting Number and Date   | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number            | HQRNORM APPLY 00000079AM26                  |
| RA File Number            | 05AX04004505 AM25                           |
| Licence No and Date       | 0511031764/03/04/2025                       |
| Norms Committee Decision: |                                             |

The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.

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|--------------------------------------------------------------------------------------------------------|----------------------------------------------------|
| Case No.                                                                                               | 37 / NC/7/MEET/Mar/202526/12                       |
| Case Status                                                                                            | Case Deferred                                      |
| Party Name                                                                                             | SUMIRIKO IMPERIAL HYDRAULICS INDIA PRIVATE LIMITED |
| Meeting Number and Date                                                                                | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026        |
| HQ File Number                                                                                         | HQRNORM APPLY 00000253AM26                         |
| RA File Number                                                                                         | 05AX04000028 AM26                                  |
| Licence No and Date                                                                                    | 0511031924/16/04/2025                              |
| Norms Committee Decision:                                                                              |                                                    |
| The committee considered the case as per agenda and decided to defer the case for further examination. |                                                    |

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| Case No.                                                                                                                                                                     | 38 / NC/7/MEET/Mar/202526/12                |
| Case Status                                                                                                                                                                  | Case Deferred                               |
| Party Name                                                                                                                                                                   | ESWAR RUBBER PRODUCTS PRIVATE LIMITED       |
| Meeting Number and Date                                                                                                                                                      | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number                                                                                                                                                               | HQRNORM APPLY 00000405AM26                  |
| RA File Number                                                                                                                                                               | 32AX04000048 AM26                           |
| Licence No and Date                                                                                                                                                          | 3211008835/23/04/2025                       |
| Norms Committee Decision:                                                                                                                                                    |                                             |
| The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same. |                                             |

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| Case No.                                                                                                                                                                     | 39 / NC/7/MEET/Mar/202526/12                  |
| Case Status                                                                                                                                                                  | Case Deferred                                 |
| Party Name                                                                                                                                                                   | FERROTECH STRUCTURALS (INDIA) PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                      | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026   |
| HQ File Number                                                                                                                                                               | HQRNORM APPLY 00000632AM26                    |
| RA File Number                                                                                                                                                               | 04AX04000057 AM26                             |
| Licence No and Date                                                                                                                                                          | 0411009565/05/05/2025                         |
| Norms Committee Decision:                                                                                                                                                    |                                               |
| The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same. |                                               |

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|-------------|------------------------------|
| Case No.    | 40 / NC/7/MEET/Mar/202526/12 |
| Case Status | Case Approved                |

|                         |                                             |
|-------------------------|---------------------------------------------|
| Party Name              | BALKRISHNA INDUSTRIES LIMITED               |
| Meeting Number and Date | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number          | HQRNORM APPLY 00000730AM26                  |
| RA File Number          | 03AX04000588 AM26                           |
| Licence No and Date     | 0311043704/09/05/2025                       |

**Norms Committee Decision:**

The committee considered the case as per agenda and decided to ratify the norms as under: -

| Export item and total export quantity                                                             | Unit Quantity | S. No. | Import Item                                                                                                | Quantity  |
|---------------------------------------------------------------------------------------------------|---------------|--------|------------------------------------------------------------------------------------------------------------|-----------|
| New Pneumatic Tyres of Rubber, Other, (B. Radials - Nylon and Polyester.)<br><br>QTY: 100000.0 KG | 100 KG        | 1      | NATURAL RUBBER-SMOKED SHEETS (RSS)                                                                         | 2.193 KG  |
|                                                                                                   |               | 2      | NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)                                                 | 30.387 KG |
|                                                                                                   |               | 3      | SYNTHETIC RUBBER: BUTADIENE RUBBER (BR)                                                                    | 5.698 KG  |
|                                                                                                   |               | 4      | SYNTHETIC RUBBER: STYRENE BUTADIENE RUBBER SBR-1500/1502                                                   | 3.932 KG  |
|                                                                                                   |               | 5      | SYNTHETIC RUBBER: OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783                             | 8.983 KG  |
|                                                                                                   |               | 6      | CARBON BLACK OR (It's Raw Material of Carbon Black)                                                        | 0 KG      |
|                                                                                                   |               | 7      | 6A) CARBON BLACK FEED STOCK (CBFS)                                                                         | 44.936 KG |
|                                                                                                   |               | 8      | NYLON TYRE CORD FABRIC (DIPPED)                                                                            | 5.127 KG  |
|                                                                                                   |               | 9      | RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)                                                     | 0.124 KG  |
|                                                                                                   |               | 10     | WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE) | 2.062 KG  |
|                                                                                                   |               | 11     | RUBBER CHEMICAL: ANTIOXIDANTS                                                                              | 0.294 KG  |

|  |  |    |                                                                                                                                                                                                                   |          |
|--|--|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------|
|  |  |    | TMQ / TDQ / HS                                                                                                                                                                                                    |          |
|  |  | 12 | RUBBER CHEMICAL: ANTIOXIDANTS                                                                                                                                                                                     | 1.01 KG  |
|  |  | 13 | RUBBER CHEMICAL: ACCELERATOR                                                                                                                                                                                      | 0.488 KG |
|  |  | 14 | RUBBER CHEMICAL: RETARDERS                                                                                                                                                                                        | 0.096 KG |
|  |  | 15 | ZINC OXIDE                                                                                                                                                                                                        | 1.94 KG  |
|  |  | 16 | STEARIC ACID                                                                                                                                                                                                      | 0.992 KG |
|  |  | 17 | MICROCRYSTALLINE PETROLEUM WAX                                                                                                                                                                                    | 0.755 KG |
|  |  | 18 | PRECIPITATED SILICA                                                                                                                                                                                               | 2.106 KG |
|  |  | 19 | RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON-AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL. | 4.748 KG |
|  |  | 20 | PHENOLIC TACKIFIER RESIN                                                                                                                                                                                          | 0.065 KG |
|  |  | 21 | INSOLUBLE SULPHUR                                                                                                                                                                                                 | 0.264 KG |
|  |  | 22 | PROCESSING ADDITIVES                                                                                                                                                                                              | 0.685 KG |
|  |  | 23 | MOULD RELEASE PREPARATION (INSIDE RELEASE)                                                                                                                                                                        | 0.179 KG |
|  |  | 24 | MOULD RELEASE PREPARATION (OUTSIDE RELEASE)                                                                                                                                                                       | 0.133 KG |
|  |  | 25 | BLADDERS (Quantity in numbers)                                                                                                                                                                                    | 0.014    |
|  |  | 26 | ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)                                                                                                                                                            | 0.263 KG |

Value CAP Note: **Rubber Chemicals & misc. chemicals may be allowed as per general note of the Handbook of Procedure, Vol. II. for the export items.**

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 41 / NC/7/MEET/Mar/202526/12                |
| Case Status             | Case Approved                               |
| Party Name              | BALKRISHNA INDUSTRIES LIMITED               |
| Meeting Number and Date | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number          | HQRNORM APPLY 00000731AM26                  |
| RA File Number          | 03AX04000589 AM26                           |
| Licence No and Date     | 0311043705/09/05/2025                       |

**Norms Committee Decision:**

The committee considered the case as per agenda and decided to ratify the norms as under: -

| Export item and total export quantity                                                                                                                 | Unit Quantity | S. No. | Import Item                                                                     | Quantity  |
|-------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|--------|---------------------------------------------------------------------------------|-----------|
| New Pneumatic Tyres of Rubber, of a kind used on agricultural or forestry vehicles and machines, C. Nylon and Steel Belt.<br><br>QTY: 4,375,000.00 KG | 100 KG        | 1      | NATURAL RUBBER-SMOKED SHEETS (RSS)                                              | 8.88 KG   |
|                                                                                                                                                       |               | 2      | NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)                      | 17.994 KG |
|                                                                                                                                                       |               | 3      | SYNTHETIC RUBBER: BUTADIENE RUBBER (BR)                                         | 10.176 KG |
|                                                                                                                                                       |               | 4      | SYNTHETIC RUBBER: STYRENE BUTADIENE RUBBER SBR-1500/1502                        | 7.862 KG  |
|                                                                                                                                                       |               | 5      | SYNTHETIC RUBBER: OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783 | 1.521 KG  |
|                                                                                                                                                       |               | 6      | CARBON BLACK OR (It's Raw Material of Carbon Black)                             | 0 KG      |
|                                                                                                                                                       |               | 7      | 6A) CARBON BLACK FEED STOCK (CBFS)                                              | 44.8 KG   |
|                                                                                                                                                       |               | 8      | NYLON TYRE CORD FABRIC (DIPPED)                                                 | 3.867 KG  |
|                                                                                                                                                       |               | 9      | RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)                          | 0.043 KG  |
|                                                                                                                                                       |               | 10     | POLYESTER TYRE CORD FABRIC (DIPPED)                                             | 0.069 KG  |
|                                                                                                                                                       |               | 11     | STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)                  | 8.434 KG  |

|  |  |    |                                                                                                                                                                                                                   |          |
|--|--|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------|
|  |  | 12 | WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)                                                                                                        | 3.411 KG |
|  |  | 13 | RUBBER CHEMICAL: ANTIOXIDANTS TMQ / TDQ / HS                                                                                                                                                                      | 0.366 KG |
|  |  | 14 | RUBBER CHEMICAL: ANTIOXIDANTS                                                                                                                                                                                     | 1.267 KG |
|  |  | 15 | RUBBER CHEMICAL: ACCELERATOR                                                                                                                                                                                      | 0.605 KG |
|  |  | 16 | RUBBER CHEMICAL: RETARDERS                                                                                                                                                                                        | 0.111 KG |
|  |  | 17 | ZINC OXIDE                                                                                                                                                                                                        | 1.832 KG |
|  |  | 18 | STEARIC ACID                                                                                                                                                                                                      | 0.749 KG |
|  |  | 19 | MICROCRYSTALLINE PETROLEUM WAX                                                                                                                                                                                    | 0.737 KG |
|  |  | 20 | RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON-AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL. | 3.446 KG |
|  |  | 21 | PETROLEUM TACKIFIER RESIN                                                                                                                                                                                         | 0.002 KG |
|  |  | 22 | PHENOLIC TACKIFIER RESIN                                                                                                                                                                                          | 0.659 KG |
|  |  | 23 | INSOLUBLE SULPHUR                                                                                                                                                                                                 | 0.482 KG |
|  |  | 24 | AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)                                                                                                                                                               | 0.149 KG |
|  |  | 25 | AGEING RESISTANCE CHEMICAL (HTS)                                                                                                                                                                                  | 0.134 KG |
|  |  | 26 | PROCESSING ADDITIVES                                                                                                                                                                                              | 0.552 KG |
|  |  | 27 | HOMOGENIZING AGENT                                                                                                                                                                                                | 0.61 KG  |
|  |  | 28 | COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)                                                                                                                                                                     | 0.036 KG |

|  |  |    |                                                        |          |
|--|--|----|--------------------------------------------------------|----------|
|  |  | 29 | MOULD RELEASE PREPARATION (INSIDE RELEASE)             | 0.179 KG |
|  |  | 30 | MOULD RELEASE PREPARATION (OUTSIDE RELEASE)            | 0.133 KG |
|  |  | 31 | BLADDERS (Quantity in Numbers)                         | 0.014    |
|  |  | 32 | ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE) | 0.263 KG |

**Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the Handbook of Procedure, Vol. II. for all export items.**

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 42 / NC/7/MEET/Mar/202526/12                |
| Case Status             | Case Approved                               |
| Party Name              | BALKRISHNA INDUSTRIES LIMITED               |
| Meeting Number and Date | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number          | HQRNORM APPLY 00000732AM26                  |
| RA File Number          | 03AX04000574 AM26                           |
| Licence No and Date     | 0311043706/09/05/2025                       |

**Norms Committee Decision:**

The committee considered the case as per agenda and decided to ratify the norms as under: -

| Export item and total export quantity                                                                                                                                  | Unit Quantity | S. No. | Import Item                                                | Quantity  |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|--------|------------------------------------------------------------|-----------|
| New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, B. Radials - All Steel<br><br>QTY: 3,000,000.00 KG | 100 KG        | 1      | NATURAL RUBBER-SMOKED SHEETS (RSS)                         | 21.723 KG |
|                                                                                                                                                                        |               | 2      | NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR) | 12.099 KG |
|                                                                                                                                                                        |               | 3      | SYNTHETIC RUBBER: BUTADIENE RUBBER (BR)                    | 3.658 KG  |
|                                                                                                                                                                        |               | 4      | SYNTHETIC RUBBER: STYRENE BUTADIENE RUBBER SBR-1500/1502   | 9.757 KG  |
|                                                                                                                                                                        |               | 5      | SYNTHETIC RUBBER: OIL EXTENDED                             | 0.002 KG  |

|  |  |    |                                                                                                            |           |
|--|--|----|------------------------------------------------------------------------------------------------------------|-----------|
|  |  |    | STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783                                                            |           |
|  |  | 6  | HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)                                 | 1.811 KG  |
|  |  | 7  | CARBON BLACK OR (It's Raw Material of Carbon Black)                                                        | 0 KG      |
|  |  | 8  | 7A) CARBON BLACK FEED STOCK (CBFS)                                                                         | 35.965 KG |
|  |  | 9  | NYLON TYRE CORD FABRIC (DIPPED)                                                                            | 0.017 KG  |
|  |  | 10 | RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)                                                     | 0.001 KG  |
|  |  | 11 | STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)                                             | 11.553 KG |
|  |  | 12 | WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE) | 3.277 KG  |
|  |  | 13 | RUBBER CHEMICAL: ANTIOXIDANTS TMQ / TDQ / HS                                                               | 0.268 KG  |
|  |  | 14 | RUBBER CHEMICAL: ANTIOXIDANTS                                                                              | 1.361 KG  |
|  |  | 15 | RUBBER CHEMICAL: ACCELERATOR                                                                               | 0.7 KG    |
|  |  | 16 | RUBBER CHEMICAL :RETARDERS                                                                                 | 0.056 KG  |
|  |  | 17 | ZINC OXIDE                                                                                                 | 2.452 KG  |
|  |  | 18 | STEARIC ACID                                                                                               | 0.388 KG  |
|  |  | 19 | MICROCRYSTALLINE PETROLEUM WAX                                                                             | 0.609 KG  |
|  |  | 20 | PRECIPITATED SILICA                                                                                        | 1.948 KG  |

|  |  |    |                                                                                                                                                                                                                   |          |
|--|--|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------|
|  |  | 21 | RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON-AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL. | 1.015 KG |
|  |  | 22 | PETROLEUM TACKIFIER RESIN                                                                                                                                                                                         | 0.395 KG |
|  |  | 23 | PHENOLIC TACKIFIER RESIN                                                                                                                                                                                          | 0.692 KG |
|  |  | 24 | INSOLUBLE SULPHUR                                                                                                                                                                                                 | 0.49 KG  |
|  |  | 25 | SILANE COUPLING AGENT                                                                                                                                                                                             | 0.321 KG |
|  |  | 26 | AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)                                                                                                                                                               | 0.775 KG |
|  |  | 27 | AGEING RESISTANCE CHEMICAL (HTS)                                                                                                                                                                                  | 0.31 KG  |
|  |  | 28 | PROCESSING ADDITIVES                                                                                                                                                                                              | 0.367 KG |
|  |  | 29 | HOMOGENIZING AGENT                                                                                                                                                                                                | 0.749 KG |
|  |  | 30 | COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)                                                                                                                                                                     | 0.079 KG |
|  |  | 31 | MOULD RELEASE PREPARATION (INSIDE RELEASE)                                                                                                                                                                        | 0.179 KG |
|  |  | 32 | MOULD RELEASE PREPARATION (OUTSIDE RELEASE)                                                                                                                                                                       | 0.133 KG |
|  |  | 33 | BLADDERS (Quantity in Numbers)                                                                                                                                                                                    | 0.014    |
|  |  | 34 | ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)                                                                                                                                                            | 0.263 KG |

Value CAP Note: **Rubber Chemicals & misc. chemicals may be allowed as per general note of the Handbook of Procedure, Vol. II. for all export items.**

|             |                               |
|-------------|-------------------------------|
| Case No.    | 43 / NC/7/MEET/Mar/202526/12  |
| Case Status | Case Approved                 |
| Party Name  | BALKRISHNA INDUSTRIES LIMITED |

|                                                                                                                                              |                                             |        |                                                                                                            |           |
|----------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|--------|------------------------------------------------------------------------------------------------------------|-----------|
| Meeting Number and Date                                                                                                                      | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |        |                                                                                                            |           |
| HQ File Number                                                                                                                               | HQRNORM APPLY 00000729AM26                  |        |                                                                                                            |           |
| RA File Number                                                                                                                               | 03AX04000583 AM26                           |        |                                                                                                            |           |
| Licence No and Date                                                                                                                          | 0311043703/09/05/2025                       |        |                                                                                                            |           |
| Norms Committee Decision:                                                                                                                    |                                             |        |                                                                                                            |           |
| The committee considered the case as per agenda and decided to ratify the norms as under: -                                                  |                                             |        |                                                                                                            |           |
| Export item and total export quantity                                                                                                        | Unit Quantity                               | S. No. | Import Item                                                                                                | Quantity  |
| New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias – Nylon<br><br>QTY: 5,000,000.00 KG | 100 KG                                      | 1      | NATURAL RUBBER-SMOKED SHEETS (RSS)                                                                         | 2.277 KG  |
|                                                                                                                                              |                                             | 2      | NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)                                                 | 26.998 KG |
|                                                                                                                                              |                                             | 3      | SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)                                                                     | 2.982 KG  |
|                                                                                                                                              |                                             | 4      | SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502                                                    | 4.785 KG  |
|                                                                                                                                              |                                             | 5      | SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783                             | 9.174 KG  |
|                                                                                                                                              |                                             | 6      | CARBON BLACK OR (It's Raw Material of Carbon Black)                                                        | 0 KG      |
|                                                                                                                                              |                                             | 7      | 6A) CARBON BLACK FEED STOCK (CBFS)                                                                         | 46.342 KG |
|                                                                                                                                              |                                             | 8      | NYLON TYRE CORD FABRIC (DIPPED)                                                                            | 6.8 KG    |
|                                                                                                                                              |                                             | 9      | RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)                                                     | 0.098 KG  |
|                                                                                                                                              |                                             | 10     | WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE) | 3.31 KG   |
|                                                                                                                                              |                                             | 11     | RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS                                                               | 0.477 KG  |
|                                                                                                                                              |                                             | 12     | RUBBER CHEMICAL :ANTIOXIDANTS                                                                              | 0.924 KG  |

|  |    |                                                                                                                                                                                                                   |          |
|--|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------|
|  | 13 | RUBBER CHEMICAL :ACCELERATOR                                                                                                                                                                                      | 0.523 KG |
|  | 14 | RUBBER CHEMICAL :RETARDERS                                                                                                                                                                                        | 0.087 KG |
|  | 15 | ZINC OXIDE                                                                                                                                                                                                        | 1.788 KG |
|  | 16 | STEARIC ACID                                                                                                                                                                                                      | 1.086 KG |
|  | 17 | MICROCRYSTALLINE PETROLEUM WAX                                                                                                                                                                                    | 0.829 KG |
|  | 18 | PRECIPITATED SILICA                                                                                                                                                                                               | 0.002 KG |
|  | 19 | RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL. | 4.022 KG |
|  | 20 | PHENOLIC TACKIFIER RESIN                                                                                                                                                                                          | 0.151 KG |
|  | 21 | INSOLUBLE SULPHUR                                                                                                                                                                                                 | 0.128 KG |
|  | 22 | PROCESSING ADDITIVES                                                                                                                                                                                              | 0.606 KG |
|  | 23 | HOMOGENIZING AGENT                                                                                                                                                                                                | 0.004 KG |
|  | 24 | MOULD RELEASE PREPARATION (INSIDE RELEASE)                                                                                                                                                                        | 0.179 KG |
|  | 25 | MOULD RELEASE PREPARATION (OUTSIDE RELEASE)                                                                                                                                                                       | 0.133 KG |
|  | 26 | BLADDERS (quantity in Numbers)                                                                                                                                                                                    | 0.014    |
|  | 27 | ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)                                                                                                                                                            | 0.263 KG |

Value CAP Note: **Rubber Chemicals & misc. chemicals may be allowed as per general note of the Handbook of Procedure, Vol. II. for all export items.**

|             |                               |
|-------------|-------------------------------|
| Case No.    | 44 / NC/7/MEET/Mar/202526/12  |
| Case Status | Case Approved                 |
| Party Name  | BALKRISHNA INDUSTRIES LIMITED |

|                                                                                                                                                                           |                                             |                                                                                                            |                                                            |           |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|------------------------------------------------------------------------------------------------------------|------------------------------------------------------------|-----------|
| Meeting Number and Date                                                                                                                                                   | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |                                                                                                            |                                                            |           |
| HQ File Number                                                                                                                                                            | HQRNORM APPLY 00000728AM26                  |                                                                                                            |                                                            |           |
| RA File Number                                                                                                                                                            | 03AX04000582 AM26                           |                                                                                                            |                                                            |           |
| Licence No and Date                                                                                                                                                       | 0311043701/09/05/2025                       |                                                                                                            |                                                            |           |
| Norms Committee Decision:                                                                                                                                                 |                                             |                                                                                                            |                                                            |           |
| The committee considered the case as per agenda and decided to ratify the norms as under: -                                                                               |                                             |                                                                                                            |                                                            |           |
| Export item and total export quantity                                                                                                                                     | Unit Quantity                               | S. No.                                                                                                     | Import Item                                                | Quantity  |
| New Pneumatic Tyres of Rubber, of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester.<br><br>QTY: 4,750,000.00 KG | 100 KG                                      | 1                                                                                                          | NATURAL RUBBER-SMOKED SHEETS (RSS)                         | 5.102 KG  |
|                                                                                                                                                                           |                                             | 2                                                                                                          | NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR) | 21.728 KG |
|                                                                                                                                                                           |                                             | 3                                                                                                          | SYNTHETIC RUBBER: BUTADIENE RUBBER (BR)                    | 11.819 KG |
| 4                                                                                                                                                                         |                                             | SYNTHETIC RUBBER: STYRENE BUTADIENE RUBBER SBR-1500/1502                                                   | 10.053 KG                                                  |           |
| 5                                                                                                                                                                         |                                             | SYNTHETIC RUBBER: OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783                            | 1.689 KG                                                   |           |
| 6                                                                                                                                                                         |                                             | CARBON BLACK OR (It's Raw Material of Carbon Black)                                                        | 0 KG                                                       |           |
| 7                                                                                                                                                                         |                                             | 6A) CARBON BLACK FEED STOCK (CBFS)                                                                         | 49.921 KG                                                  |           |
| 8                                                                                                                                                                         |                                             | NYLON TYRE CORD FABRIC (DIPPED)                                                                            | 1.763 KG                                                   |           |
| 9                                                                                                                                                                         |                                             | RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)                                                     | 0.05 KG                                                    |           |
| 10                                                                                                                                                                        |                                             | POLYESTER TYRE CORD FABRIC (DIPPED)                                                                        | 3.367 KG                                                   |           |
| 11                                                                                                                                                                        |                                             | STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)                                             | 0.03 KG                                                    |           |
| 12                                                                                                                                                                        |                                             | WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE) | 2.907 KG                                                   |           |

|  |  |    |                                                                                                                                                                                                                   |          |
|--|--|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------|
|  |  | 13 | RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS                                                                                                                                                                      | 0.466 KG |
|  |  | 14 | RUBBER CHEMICAL :ANTIOXIDANTS                                                                                                                                                                                     | 1.35 KG  |
|  |  | 15 | RUBBER CHEMICAL :ACCELERATOR                                                                                                                                                                                      | 0.685 KG |
|  |  | 16 | RUBBER CHEMICAL :RETARDERS                                                                                                                                                                                        | 0.129 KG |
|  |  | 17 | ZINC OXIDE                                                                                                                                                                                                        | 1.787 KG |
|  |  | 18 | STEARIC ACID                                                                                                                                                                                                      | 0.876 KG |
|  |  | 19 | MICROCRYSTALLINE PETROLEUM WAX                                                                                                                                                                                    | 0.872 KG |
|  |  | 20 | RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL. | 4.004 KG |
|  |  | 21 | PHENOLIC TACKIFIER RESIN                                                                                                                                                                                          | 0.639 KG |
|  |  | 22 | INSOLUBLE SULPHUR                                                                                                                                                                                                 | 0.33 KG  |
|  |  | 23 | PROCESSING ADDITIVES                                                                                                                                                                                              | 0.599 KG |
|  |  | 24 | HOMOGENIZING AGENT                                                                                                                                                                                                | 0.614 KG |
|  |  | 25 | MOULD RELEASE PREPARATION (INSIDE RELEASE)                                                                                                                                                                        | 0.179 KG |
|  |  | 26 | MOULD RELEASE PREPARATION (OUTSIDE RELEASE)                                                                                                                                                                       | 0.133 KG |
|  |  | 27 | BLADDERS (Quantity in numbers)                                                                                                                                                                                    | 0.014    |
|  |  | 28 | ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)                                                                                                                                                            | 0.263 KG |

Value CAP Note: **Rubber Chemicals & misc. chemicals may be allowed as per general note of the Handbook of Procedure, Vol. II. for all export items.**

0311038117 dated 21.10.2024--- NC/7/MEET/Apr/202526/1 Dt. 16.05.2025 Case No. 74

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 45 / NC/7/MEET/Mar/202526/12                |
| Case Status             | Case Approved                               |
| Party Name              | BALKRISHNA INDUSTRIES LIMITED               |
| Meeting Number and Date | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number          | HQRNORM APPLY 00000727AM26                  |
| RA File Number          | 03AX04000580 AM26                           |
| Licence No and Date     | 0311043700/09/05/2025                       |

## Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

| Export item and total export quantity                                                                                                                                     | Unit Quantity | S. No. | Import Item                                                                    | Quantity  |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|--------|--------------------------------------------------------------------------------|-----------|
| New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester.<br><br>QTY: 4,750,000.00 KG | 100 KG        | 1      | NATURAL RUBBER-SMOKED SHEETS (RSS)                                             | 5.102 KG  |
|                                                                                                                                                                           |               | 2      | NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)                     | 21.728 KG |
|                                                                                                                                                                           |               | 3      | SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)                                         | 11.819 KG |
|                                                                                                                                                                           |               | 4      | SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502                        | 10.053 KG |
|                                                                                                                                                                           |               | 5      | SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783 | 1.689 KG  |
|                                                                                                                                                                           |               | 6      | CARBON BLACK OR (It's Raw Material of Carbon Black)                            | 0 KG      |
|                                                                                                                                                                           |               | 7      | 6A) CARBON BLACK FEED STOCK (CBFS)                                             | 49.921 KG |
|                                                                                                                                                                           |               | 8      | NYLON TYRE CORD FABRIC (DIPPED)                                                | 1.763 KG  |
|                                                                                                                                                                           |               | 9      | RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)                         | 0.05 KG   |
|                                                                                                                                                                           |               | 10     | POLYESTER TYRE CORD FABRIC (DIPPED)                                            | 3.367 KG  |

|  |  |    |                                                                                                                                                                                                                   |          |
|--|--|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------|
|  |  | 11 | STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)                                                                                                                                                    | 0.03 KG  |
|  |  | 12 | WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)                                                                                                        | 2.907 KG |
|  |  | 13 | RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS                                                                                                                                                                      | 0.466 KG |
|  |  | 14 | RUBBER CHEMICAL :ANTIOXIDANTS                                                                                                                                                                                     | 1.35 KG  |
|  |  | 15 | RUBBER CHEMICAL :ACCELERATOR                                                                                                                                                                                      | 0.685 KG |
|  |  | 16 | RUBBER CHEMICAL :RETARDERS                                                                                                                                                                                        | 0.129 KG |
|  |  | 17 | ZINC OXIDE                                                                                                                                                                                                        | 1.787 KG |
|  |  | 18 | STEARIC ACID                                                                                                                                                                                                      | 0.876 KG |
|  |  | 19 | MICROCRYSTALLINE PETROLEUM WAX                                                                                                                                                                                    | 0.872 KG |
|  |  | 20 | RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL. | 4.004 KG |
|  |  | 21 | PHENOLIC TACKIFIER RESIN                                                                                                                                                                                          | 0.639 KG |
|  |  | 22 | INSOLUBLE SULPHUR                                                                                                                                                                                                 | 0.33 KG  |
|  |  | 23 | PROCESSING ADDITIVES                                                                                                                                                                                              | 0.599 KG |
|  |  | 24 | HOMOGENIZING AGENT                                                                                                                                                                                                | 0.614 KG |
|  |  | 25 | MOULD RELEASE PREPARATION (INSIDE RELEASE)                                                                                                                                                                        | 0.179 KG |
|  |  | 26 | MOULD RELEASE PREPARATION (OUTSIDE RELEASE)                                                                                                                                                                       | 0.133 KG |
|  |  | 27 | BLADDERS (Quantity in numbers)                                                                                                                                                                                    | 0.014    |

|  |  |    |                                                        |          |
|--|--|----|--------------------------------------------------------|----------|
|  |  | 28 | ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE) | 0.263 KG |
|--|--|----|--------------------------------------------------------|----------|

Value CAP Note: **Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.**

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 46 / NC/7/MEET/Mar/202526/12                |
| Case Status             | Case Approved                               |
| Party Name              | BALKRISHNA INDUSTRIES LIMITED               |
| Meeting Number and Date | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number          | HQRNORM APPLY 00000726AM26                  |
| RA File Number          | 03AX04000573 AM26                           |
| Licence No and Date     | 0311043698/09/05/2025                       |

**Norms Committee Decision:**

The committee considered the case as per agenda and decided to ratify the norms as under: -

| Export item and total export quantity                                                                                                                                       | Unit Quantity | S. No. | Import Item                                                                    | Quantity  |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|--------|--------------------------------------------------------------------------------|-----------|
| New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, C. Radials - Nylon and Polyester<br>QTY: 2000,000.00 KG | 100 KG        | 1      | NATURAL RUBBER-SMOKED SHEETS (RSS)                                             | 4.938 KG  |
|                                                                                                                                                                             |               | 2      | NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)                     | 22.563 KG |
|                                                                                                                                                                             |               | 3      | SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)                                         | 9.474 KG  |
|                                                                                                                                                                             |               | 4      | SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502                        | 11.72 KG  |
|                                                                                                                                                                             |               | 5      | SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783 | 1.623 KG  |
|                                                                                                                                                                             |               | 6      | CARBON BLACK OR (It's Raw Material of Carbon Black)                            | 0 KG      |
|                                                                                                                                                                             |               | 7      | 6A) CARBON BLACK FEED STOCK (CBFS)                                             | 49.948 KG |
|                                                                                                                                                                             |               | 8      | NYLON TYRE CORD FABRIC (DIPPED)                                                | 3.121 KG  |
|                                                                                                                                                                             |               | 9      | RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)                         | 0.049 KG  |

|  |  |    |                                                                                                                                                                                                                   |          |
|--|--|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------|
|  |  | 10 | POLYESTER TYRE CORD FABRIC (DIPPED)                                                                                                                                                                               | 2.863 KG |
|  |  | 11 | STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)                                                                                                                                                    | 0.002 KG |
|  |  | 12 | WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)                                                                                                        | 2.924 KG |
|  |  | 13 | RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS                                                                                                                                                                      | 0.499 KG |
|  |  | 14 | RUBBER CHEMICAL :ANTIOXIDANTS                                                                                                                                                                                     | 1.17 KG  |
|  |  | 15 | RUBBER CHEMICAL :ACCELERATOR                                                                                                                                                                                      | 0.612 KG |
|  |  | 16 | RUBBER CHEMICAL :RETARDERS                                                                                                                                                                                        | 0.113 KG |
|  |  | 17 | ZINC OXIDE                                                                                                                                                                                                        | 1.766 KG |
|  |  | 18 | STEARIC ACID                                                                                                                                                                                                      | 0.882 KG |
|  |  | 19 | MICROCRYSTALLINE PETROLEUM WAX                                                                                                                                                                                    | 0.841 KG |
|  |  | 20 | PRECIPITATED SILICA                                                                                                                                                                                               | 0.001 KG |
|  |  | 21 | RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL. | 4.071 KG |
|  |  | 22 | PETROLEUM TACKIFIER RESIN                                                                                                                                                                                         | 0.014 KG |
|  |  | 23 | PHENOLIC TACKIFIER RESIN                                                                                                                                                                                          | 0.586 KG |
|  |  | 24 | INSOLUBLE SULPHUR                                                                                                                                                                                                 | 0.331 KG |
|  |  | 25 | PROCESSING ADDITIVES                                                                                                                                                                                              | 0.407 KG |
|  |  | 26 | HOMOGENIZING AGENT                                                                                                                                                                                                | 0.326 KG |

|  |  |    |                                                        |          |
|--|--|----|--------------------------------------------------------|----------|
|  |  | 27 | ARAMID DIPPED TYRE CORD FABRIC                         | 0.02 KG  |
|  |  | 28 | MOULD RELEASE PREPARATION (INSIDE RELEASE)             | 0.179 KG |
|  |  | 29 | MOULD RELEASE PREPARATION (OUTSIDE RELEASE)            | 0.133 KG |
|  |  | 30 | BLADDERS (Quantity in Numbers)                         | 0.014    |
|  |  | 31 | ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE) | 0.263 KG |

**Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export item**

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 47 / NC/7/MEET/Mar/202526/12                |
| Case Status             | Case Approved                               |
| Party Name              | BALKRISHNA INDUSTRIES LIMITED               |
| Meeting Number and Date | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number          | HQRNORM APPLY 00000725AM26                  |
| RA File Number          | 03AX04000575 AM26                           |
| Licence No and Date     | 0311043697/09/05/2025                       |

**Norms Committee Decision:**

The committee considered the case as per agenda and decided to ratify the norms as under: -

| Export item and total export quantity                                                                                                                                  | Unit Quantity | S. No. | Import Item                                                                    | Quantity  |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|--------|--------------------------------------------------------------------------------|-----------|
| New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, B. Radials - All Steel<br><br>QTY: 3,000,000.00 KG | 100 KG        | 1      | NATURAL RUBBER-SMOKED SHEETS (RSS)                                             | 21.723 KG |
|                                                                                                                                                                        |               | 2      | NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)                     | 12.099 KG |
|                                                                                                                                                                        |               | 3      | SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)                                         | 3.658 KG  |
|                                                                                                                                                                        |               | 4      | SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502                        | 9.757 KG  |
|                                                                                                                                                                        |               | 5      | SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783 | 0.002 KG  |

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|--|--|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------|
|  |  | 6  | HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)                                                                                                                                        | 1.811 KG  |
|  |  | 7  | CARBON BLACK OR (It's Raw Material of Carbon Black)                                                                                                                                                               | 0 KG      |
|  |  | 8  | 7A) CARBON BLACK FEED STOCK (CBFS)                                                                                                                                                                                | 35.965 KG |
|  |  | 9  | NYLON TYRE CORD FABRIC (DIPPED)                                                                                                                                                                                   | 0.017 KG  |
|  |  | 10 | RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)                                                                                                                                                            | 0.001 KG  |
|  |  | 11 | STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)                                                                                                                                                    | 11.553 KG |
|  |  | 12 | WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)                                                                                                        | 3.277 KG  |
|  |  | 13 | RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS                                                                                                                                                                      | 0.268 KG  |
|  |  | 14 | RUBBER CHEMICAL :ANTIOXIDANTS                                                                                                                                                                                     | 1.361 KG  |
|  |  | 15 | RUBBER CHEMICAL :ACCELERATOR                                                                                                                                                                                      | 0.7 KG    |
|  |  | 16 | RUBBER CHEMICAL :RETARDERS                                                                                                                                                                                        | 0.056 KG  |
|  |  | 17 | ZINC OXIDE                                                                                                                                                                                                        | 2.452 KG  |
|  |  | 18 | STEARIC ACID                                                                                                                                                                                                      | 0.388 KG  |
|  |  | 19 | MICROCRYSTALLINE PETROLEUM WAX                                                                                                                                                                                    | 0.609 KG  |
|  |  | 20 | PRECIPITATED SILICA                                                                                                                                                                                               | 1.948 KG  |
|  |  | 21 | RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL. | 1.015 KG  |

|  |  |    |                                                        |          |
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|  |  | 22 | PETROLEUM TACKIFIER RESIN                              | 0.395 KG |
|  |  | 23 | PHENOLIC TACKIFIER RESIN                               | 0.692 KG |
|  |  | 24 | INSOLUBLE SULPHUR                                      | 0.49 KG  |
|  |  | 25 | SILANE COUPLING AGENT                                  | 0.321 KG |
|  |  | 26 | AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)    | 0.775 KG |
|  |  | 27 | AGEING RESISTANCE CHEMICAL (HTS)                       | 0.31 KG  |
|  |  | 28 | PROCESSING ADDITIVES                                   | 0.367 KG |
|  |  | 29 | HOMOGENIZING AGENT                                     | 0.749 KG |
|  |  | 30 | COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)          | 0.079 KG |
|  |  | 31 | MOULD RELEASE PREPARATION (INSIDE RELEASE)             | 0.179 KG |
|  |  | 32 | MOULD RELEASE PREPARATION (OUTSIDE RELEASE)            | 0.133 KG |
|  |  | 33 | BLADDERS (Quantity in Numbers)                         | 0.014    |
|  |  | 34 | ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE) | 0.263 KG |

Value CAP Note: **Rubber Chemicals & misc. chemicals may be allowed as per general note of the Handbook of Procedure, Vol. II. for the export items.**

|                           |                                             |
|---------------------------|---------------------------------------------|
| Case No.                  | 48 / NC/7/MEET/Mar/202526/12                |
| Case Status               | Case Approved                               |
| Party Name                | BALKRISHNA INDUSTRIES LIMITED               |
| Meeting Number and Date   | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number            | HQRNORM APPLY 00000724AM26                  |
| RA File Number            | 03AX04000579 AM26                           |
| Licence No and Date       | 0311043696/09/05/2025                       |
| Norms Committee Decision: |                                             |

The committee considered the case as per agenda and decided to ratify the norms as under: -

| Export item and total export quantity                                                                                                                                 | Unit Quantity | S. No. | Import Item                                                                                                | Quantity  |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|--------|------------------------------------------------------------------------------------------------------------|-----------|
| New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester.<br>QTY: 4,750,000.00 KG | 100 KG        | 1      | NATURAL RUBBER-SMOKED SHEETS (RSS)                                                                         | 5.102 KG  |
|                                                                                                                                                                       |               | 2      | NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)                                                 | 21.728 KG |
|                                                                                                                                                                       |               | 3      | SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)                                                                     | 11.819 KG |
|                                                                                                                                                                       |               | 4      | SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502                                                    | 10.053 KG |
|                                                                                                                                                                       |               | 5      | SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783                             | 1.689 KG  |
|                                                                                                                                                                       |               | 6      | CARBON BLACK OR (It's Raw Material of Carbon Black)                                                        | 0 KG      |
|                                                                                                                                                                       |               | 7      | 6A) CARBON BLACK FEED STOCK (CBFS)                                                                         | 49.921 KG |
|                                                                                                                                                                       |               | 8      | NYLON TYRE CORD FABRIC (DIPPED)                                                                            | 1.763 KG  |
|                                                                                                                                                                       |               | 9      | RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)                                                     | 0.05 KG   |
|                                                                                                                                                                       |               | 10     | POLYESTER TYRE CORD FABRIC (DIPPED)                                                                        | 3.367 KG  |
|                                                                                                                                                                       |               | 11     | STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)                                             | 0.03 KG   |
|                                                                                                                                                                       |               | 12     | WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE) | 2.907 KG  |
|                                                                                                                                                                       |               | 13     | RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS                                                               | 0.466 KG  |
|                                                                                                                                                                       |               | 14     | RUBBER CHEMICAL :ANTIOXIDANTS                                                                              | 1.35 KG   |
|                                                                                                                                                                       |               | 15     | RUBBER CHEMICAL :ACCELERATOR                                                                               | 0.685 KG  |

|  |  |    |                                                                                                                                                                                                                   |          |
|--|--|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------|
|  |  | 16 | RUBBER CHEMICAL :RETARDERS                                                                                                                                                                                        | 0.129 KG |
|  |  | 17 | ZINC OXIDE                                                                                                                                                                                                        | 1.787 KG |
|  |  | 18 | STEARIC ACID                                                                                                                                                                                                      | 0.876 KG |
|  |  | 19 | MICROCRYSTALLINE PETROLEUM WAX                                                                                                                                                                                    | 0.872 KG |
|  |  | 20 | RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL. | 4.004 KG |
|  |  | 21 | PHENOLIC TACKIFIER RESIN                                                                                                                                                                                          | 0.639 KG |
|  |  | 22 | INSOLUBLE SULPHUR                                                                                                                                                                                                 | 0.33 KG  |
|  |  | 23 | PROCESSING ADDITIVES                                                                                                                                                                                              | 0.599 KG |
|  |  | 24 | HOMOGENIZING AGENT                                                                                                                                                                                                | 0.614 KG |
|  |  | 25 | MOULD RELEASE PREPARATION (INSIDE RELEASE)                                                                                                                                                                        | 0.179 KG |
|  |  | 26 | MOULD RELEASE PREPARATION (OUTSIDE RELEASE)                                                                                                                                                                       | 0.133 KG |
|  |  | 27 | BLADDERS (Quantity in numbers)                                                                                                                                                                                    | 0.014    |
|  |  | 28 | ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)                                                                                                                                                            | 0.263 KG |

Value CAP Note: **Rubber Chemicals & misc. chemicals may be allowed as per general note of the Handbook of Procedure, Vol. II. for all export items.**

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 49 / NC/7/MEET/Mar/202526/12                |
| Case Status             | Case Deferred                               |
| Party Name              | BALKRISHNA INDUSTRIES LIMITED               |
| Meeting Number and Date | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number          | HQRNORM APPLY 00000733AM26                  |
| RA File Number          | 03AX04000578 AM26                           |

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| Licence No and Date                                                                                                                                                                                                  | 0311043707/09/05/2025 |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.</p> |                       |

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| Case No.                                                                                                                                                                                                             | 50 / NC/7/MEET/Mar/202526/12                |
| Case Status                                                                                                                                                                                                          | Case Deferred                               |
| Party Name                                                                                                                                                                                                           | BALKRISHNA INDUSTRIES LIMITED               |
| Meeting Number and Date                                                                                                                                                                                              | NC/ 7/ MEET/ Mar/ 202526/ 12 and 10/03/2026 |
| HQ File Number                                                                                                                                                                                                       | HQRNORM APPLY 00000734AM26                  |
| RA File Number                                                                                                                                                                                                       | 03AX04000577 AM26                           |
| Licence No and Date                                                                                                                                                                                                  | 0311043708/09/05/2025                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.</p> |                                             |